

उत्पादन क्षमता को और भी बढ़ा कर ५,६०,००० टन सालाना कर देने की अनुमति इस फर्म को दे दी गई है।

(ग) इस कारखाने में बना हुआ सीमेंट "१६५१ के आई एम एम २६६" स्पेसिफिकेशन के अनुसार होगा।

Lubricating Oils

*676. **Shri V. P. Nayar** : Will the Minister of Production be pleased to state:

(a) the early requirements of lubricating oils envisaged in the Second Plan, for each year;

(b) the reasons because of which the production of Lubricating oils and petroleum coke were not included at the time of negotiations for the setting up of oil refineries; and

(c) whether the Government of India have plans to produce lubricating oil in the country in the near future?

The Deputy Minister of Production (Shri Satish Chandra): (a) A statement is laid on the Table of the House giving annual estimated requirements of lubricating oils and greases during 1956-1960. [See Appendix III, annexure No. 51].

(b) Priority was given to the production of motor gasoline, kerosine, diesel oils and fuel oils.

(c) The feasibility of producing lubricating oils will be examined along with the new schemes for stepping up the oil refining capacity in the country.

Indians in Africa

472. **Shri Ram Krishan** : Will the Prime Minister be pleased to state :

(a) the number of Indians in African countries, country-wise; and

(b) the occupation they follow?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). A statement containing the information, as far as available, is laid on the Table of the House. [See Appendix III, annexure No. 52.]

Employment Exchanges

473. **Shri Ram Krishan** : Will the Minister of Labour be pleased to state:

(a) the number of additional employment exchanges to be opened this year in the re-organised Punjab; and

(b) the areas in which these will be opened?

The Minister of Labour (Shri Khan-dubhai Desai): (a) Two.

(b) At Yamunanagar and Bhatinda in Punjab.

Trade with Afghanistan

474. **Shri Ram Krishan** : Will the Minister of Commerce and Consumer Industries be pleased to refer to the reply given to Unstarred Question No. 1737 on the 12 September, 1956 and state the action taken on the representations of the Indo-Afghan Chamber of Commerce, Delhi and the Indo-Foreign Chamber of Commerce Amritsar, regarding discrimination by the Afghan Government against Indian traders?

The Minister of Trade (Shri Karmarkar) : The complaint in so far as it relates to imports into India no longer holds good.

Plantation Inquiry Committee

475. { **Shri Ram Krishan** :
Shri D. C. Sharma :
Shri Tulsidas :
Shri K. P. Tripathi :
Shri Hem Raj :

Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) whether Government has since considered the report of the Plantation Inquiry Committee; and

(b) if so, the nature of the decision taken thereon?

The Minister of Trade (Shri Karmarkar): (a) and (b). The Plantation Inquiry Commission's Report on tea is at present under examination in consultation with the other Ministries, State Governments, producers' Associations, Tea Board, etc. No decision has been taken so far.

The Commission submitted its report on coffee very recently and initial examination has just begun.

The Commission is yet to submit its report on rubber.